
Manipur Appropriation (No.3) Act, 2010

4 of 2010

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Manipur Appropriation (No.3) Act, 2010

4 of 2010

An Act to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Manipur for the services of the financial year 2010-11. Be it enacted by the Legislature of Manipur in the Sixty first year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Manipur Appropriation (No. 3) Act, 2010.

2. Issue Of Rupees 5965,92,93,000 From And Out Of The Consolidated Fund Of The State Of Manipur For The Financial Year 2010-11 :-

From and out of the Consolidated Fund of the State of Manipur there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of five thousand nine hundred sixty five crores, ninety two lakhs, and ninety three thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2010-11 in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sum authorized to be paid and applied from and out of the Consolidated fund of the State of Manipur by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

4. References To Department In The Schedule :-

References to Departments in the Schedule are to such Departments as existing immediately before the 1st day of March, 2010 and shall, on or after that date be construed as references to the appropriate Departments as reconstituted from time to time.

SCHEDULE 1

SCHEDULE I

(See sections 2, 3 & 4)

No. of Demand/ Appropriation	Services and Purposes	Sums not exceeding		
		Voted by State Legislature	Charged on the Consolidated Fund	Total
1	2	3		
		Rs.	Rs.	Rs.
1 -State Legislature				
(Revenue Expenditure)		20,26,35,000	16,04,000	20,42,39,000
(Other Expenditure)		30,00,000		30,00,000
2-Council of Ministers				
(Revenue Expenditure)		2,05,50,000		2,05,000
(Other Expenditure)		80,00,000		80,00,00
1-Governor				
(Revenue Expenditure)		-	2,69,07,000	2,69,07,000
2-Interest Payment & Debt Services				
(Revenue Expenditure)		-	361,39,64,000	361,39,64,000
(Other Expenditure)		-	112,94,89,000	112,94,89,000
3-Manipur Public Service Commission				
(Revenue Expenditure)			2,41,84,000	2,41,84,000
3-Secretariat				
(Revenue Expenditure)		47,73,60,000		47,73,60,000
		5.85.04.000		5.85.04.000

(Other Expenditure)			
4-Land Revenue, Stamps & Registration and			
District Administration			
(Revenue Expenditure)	43,20,55,000		43,20,55,000
5-Finance Department			
(Revenue Expenditure)	430.68.59.000	10,01,000	430,78,60,000
(Other Expenditure)	40,01,000		40,01,000
6-Transport			
(Revenue Expenditure)	4,66,53,000		4,66,53,000
(Other Expenditure)	10,80,00,000		10,80,00,000
7-Police			
(Revenue Expenditure)	513,75,29,000		513,75,29,000
(Other Expenditure)	25,00,00,000		25,00,00,000
8-Public Works Department			
(Revenue Expenditure)	162,55,86,000	1,00,20,000	163,56,06,000
(Other Expenditure)	156,27,36,000		156,27,36,000
9-Information and Publicity			
(Revenue Expenditure)	4,14,82,000		4,14,82,000
(Other Expenditure)	15,00,000		15,00,000
10-Education			
(Revenue Expenditure)	578,75,74,000		578,75,74,000
(Other Expenditure)	14,01,70,000		14,01,70,000
11-Medical, Health and Family Welfare Services			
(Revenue Expenditure)	191,62,84,000		191,62,84,000
(Other Expenditure)	24,99,56,000		24,99,56,000
12-Municipal Administration, Housing and			
Urban Development			
(Revenue Expenditure)	59,17,04,000		59,17,04,000
(Other Expenditure)	84,04,61,000		84,04,61,000
13-Labour and Employment			
(Revenue Expenditure)	10,59,66,000		10,59,66,000
(Other Expenditure)	1,50,00,000		1,50,00,000
14-Development of Scheduled Tribes & Scheduled Castes Department and Hills			
	191.57.57.000		191.57.57.000

(Revenue Expenditure)	8,45,00,000		8,45,00,00
(Other Expenditure)			
15-Consumer Affairs, Food and Public Distribution			
(Revenue Expenditure)	9,74,68,000	-	9,74,68,000
(Other Expenditure)	3,00,02,000	-	3,00,02,000
16-Co-operation			
(Revenue Expenditure)	13,09,42,000		13,09,42,000
(Other Expenditure)	84,50,000	-	84,50,000
17-Agriculture			
(Revenue Expenditure)	96,39,22,000	-	96,39,22,000
(Other Expenditure)	6,80,46,000	-	6,80,46,000
18-Animal Husbandry and Veterinary			
including Dairy Farming			
(Revenue Expenditure)	48,08,37,000	-	48,08,37,000
(Other Expenditure)	4,45,00,000	-	4,45,00,000
19-Environment and Forest			
(Revenue Expenditure)	74,68,01,000	-	74,68,01,000
20-Community Development and ANP.			
IRDP and NREP			
(Revenue Expenditure)	111,75,52,000	-	111,75,52,000
21 -Commerce & Industries			
(Revenue Expenditure)	57,08,56,000		57,08,56,000
(Other Expenditure)	11,70,00,000	-	11,70,00,000
22-Public Health Engineering			
(Revenue Expenditure)	39,92,93,000	-	39,92,93,000
(Other Expenditure)	128,08,04,000	-	128,08,04,000
23-Power			
(Revenue Expenditure)	200,52,68,000	-	200,52,68,000
(Other Expenditure)	144,90,05,000	-	144,90,05,000
24-Vigilance Department			
(Revenue Expenditure)	1,97,86,000	-	1,97,86.000
25-Youth Affairs and Sports Department			
(Revenue Expenditure)	22,37,05,000	-	22,37,05,000
(Other Expenditure)	5,62,47,000	-	5,62,47,000

26-Administration of Justice (Revenue Expenditure)	17,11,45,000	6,09,12,000	23,20,57,000
27-Election (Revenue Expenditure)	4,06,72,000	-	4,06,72,000
28-State Excise (Revenue Expenditure)	12,48,95,000	-	12,48,95,000
29-Sales Tax, Other Taxes/Duties on Commodities and Services (Revenue Expenditure)	2,81,93,000	-	2,81,93,000
30-Planning (Revenue Expenditure)	307,40,84,00	-	307,40,84,000
(Other Expenditure)	689,93,55,000	-	689,93,55,000
31 -Fire Protection and Control (Revenue Expenditure)	4,96,23,000	-	4,96,23,000
32-Jails (Revenue Expenditure)	8,18,69,000	-	8,18,69,000
(Other Expenditure)	1,000	-	1,000
33-Home Guards (Revenue Expenditure)	8,04,08,000	-	8,04,08,000
34-Rehabilitation (Revenue Expenditure)	1,08,64,000	-	1,08,64,000
35-Stationery & Printing (Revenue Expenditure)	4,00,86,000	-	4,00,86,000
36-Minor Irrigation (Revenue Expenditure)	8,43,43,000	-	8,43,43,000
(Other Expenditure)	66,10,53,000	-	66,10,53,000
37-Fisheries (Revenue Expenditure)	22,66,74,000	-	22,66,74,000
(Other Expenditure)	1,71,16,000	-	1,71,16,000
38-Panchayat (Revenue Expenditure)	36,62,19,000	-	36,62,19,000
39-Sericulture (Revenue Expenditure)	21,46,70,000	-	21,46,70,000
(Other Expenditure)	62,76,00,000	-	62,76,00,000
40-Irrigation and Flood Control Department (Revenue Expenditure)	48,90,06,000	-	48,90,06,000
(Other Expenditure)	282,75,00,000	-	282,75,00,000

41-Art and Culture			
(Revenue Expenditure)	18,77,58,000	-	18,77,58,000
(Other Expenditure)	7,77,00,000	-	7,77,00,000
42-State Academy of Training			
(Revenue Expenditure)	4,10,96,000	-	4,10,96,000
(Other Expenditure)	45,25,000	-	45,25,000
43-Horticulture and Soil Conservation			
(Revenue Expenditure)	41,12,50,000	-	41,12,50,000
(Other Expenditure)	80,00,000	-	80,00,000
44-Social Welfare DeL^tment			
(Revenue Expenditure)	122,29,21,000	-	122,29,21,000
(Other Expenditure)	13,75,00,000	-	13,75,00,000
45-Tourism			
(Revenue Expenditure)	4,05,27,000	-	4,05,27,000
(Other Expenditure)	4,22,18,000	-	4,22,18,000
46-Science and Technology			
(Revenue Expenditure)	7,84,28,000	-	7,84,28,000
47-Welfare of Minorities and Other Backward Classes			
(Revenue Expenditure)	20,71,89,000	-	20,71,89,000
(Other Expenditure)	23,01,47,000	-	23,01,47,000
48-Relief and Disaster Management			
(Revenue Expenditure)	9,16,58,000	-	9,16,58,000
49-Economics and Statistics			
(Revenue Expenditure)	9,92,43,000	-	9,92,43,000
50-Information Technology			
(Revenue Expenditure)	5,13,70,000	-	5,13,70,000
Total:	5479,12,12,000	486,80,81,000	5965,92,93,000